

[11 December, 2013]

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1	2	3	4	5	6
7	National Institute for Persons with Multiple Disability, Chennai	0.00	0.00	0.00	0.00
TOTAL		34.09	41.42	43.61	34.815

**Statement-III**

*State-wise and year-wise grants released to Composite Regional Centres (CRCs)*

(Rs. in lakhs)

Name of CRC	2010-11	2011-12	2012-13	2013-14 Upto (06.12.2013)
<b>Grant-in-Aid (Plan)</b>				
CRC, Guwahati (Assam)	80.70	77.90	0.00	88.18
CRC, Sundernagar (HP)	77.00	76.77	122.00	99.72
Bhopal (MP)	88.94	92.60	15.00	70.00
Srinagar (J&K)	293.96	0.00	0.00	0.00
Lucknow (UP)	0.00	0.00	0.00	50.00
Patna (Bihar)	11.93	124.91	0.00	52.50
Ahmedabad (Gujarat)	15.00	95.00	215.00	0.00
Kozhikode (Kerala)	0.00	20.00	0.00	25.00
TOTAL	567.53	487.18	352.00	385.40

**Reservation to people of Jat caste**

†759. SHRI RAM JETHMALANI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Government has in-principle, accepted to provide reservation to people of Jat caste in Central Government services;

(b) if so, the facts in this regard and the percentage of reservation benefits likely to be given to this caste out of the present 27 per cent quota;

†Original notice of the question was received in Hindi.

(c) whether it is also a fact that several castes in various States are also demanding reservation; and

(d) if so, facts in this regard and the reasons for not taking decision after simultaneously considering their demands also?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI PORIKA BALRAM NAIK): (a) and (b) Reservation benefits in Central Government posts/Services and Central Educational Institutions are available to those castes/communities, which are included in the Central List of Other Backward Classes (OBCs). Presently, the Jat community is included in the Central List of OBCs for the following States:

- (i) Gujarat - Jat (Muslim)
- (ii) Rajasthan-Jat (except in Bharatpur and Dhaulpur Districts).

Inclusion of castes/communities in the Central List of OBCs is a continuous process. This Ministry notifies castes/communities in the Central List of OBCs for different States/Union Territories on the basis of advice tendered by the National Commission for Backward Classes under Section 9(1) of the NCBC Act, 1993.

Proposals for inclusion of Jat castes/communities in the Central List of OBCs, as and when, received from various States/Organizations/individuals, are forwarded to the NCBC for appropriate action.

(c) and (d) The advice of the NCBC has been received for inclusion of castes/communities in the Central List of OBCs for different States/Union Territories. The details are given in the Statement.

#### *Statement*

##### *List of castes/communities for which advice of NCBC has been received*

Sl. No.	Name of State/UT	Proposed new Entries	Proposed addition of sub castes/communities or synonyms of castes in the existing Entries	Total
1	2	3	4	5
1.	Andhra Pradesh	4	-	4
2	Goa	1	-	1
3.	Himachal Pradesh	3	2	5

1	2	3	4	5
4.	Jharkhand	2	-	2
5.	Karnataka	4	5	9
6.	Kerala	2	2	4
7.	Maharashtra	-	3	3
8.	Tamil Nadu	1	4	5
9.	Punjab	-	4	4
10.	West Bengal	37	-	37
11.	Chandigarh	1	18	19
12.	NCT of Delhi	3	6	9
13.	Puducherry	-	1	1
TOTAL		58	45	103

An "entry" for this purpose includes caste, its synonyms and sub-castes.

NCBC's advice in the above cases is being processed.

### **National Textile Corporation**

760. DR. K.P. RAMALINGAM: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that the National Textile Corporation (NTC) is considering to invest huge amount to set up textile units comprising spinning and weaving infrastructure;

(b) if so, the details thereof;

(c) whether it is also a fact that the NTC is gearing up to expand its capacity and improve its financial performance;

(d) whether the NTC is also considering to invest a sum of Rs. 1500 crore to modernize its 18 units; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) At present NTC is implementing BIFR approved Revival